

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

OA-579/97

New Delhi this the 4th day of June, 1997.

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)
Hon'ble Sh. S.P. Biswas, Member(A)

Dr. Sandeep Kumar,
S/o Sh. Om Prakash Gupta,
R/o F-188-D.G.T.D. Enclave,
Delhi-95. Applicant
(through Sh. B.S. Jain, advocate)
versus

1. Govt. of National Capital Territory
of Delhi (through Chief Secretary),
5-Sham Nath Road, Delhi-54.
2. Medical Superintendent,
Guru Tegh Bahadur Hospital,
Delhi.
3. Union of India through
Secretary, Ministry of Health
& Family Welfare, Nirman Bhawan,
New Delhi. Respondents

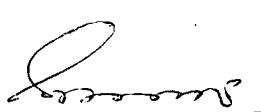
(through Sh. S.K. Gupta for Sh. B.S. Gupta, advocate)

ORDER(ORAL)

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)

The claim in the O.A. is to regularise the services of the applicant to the post of Senior Resident Doctor in his own stream. In view of the order passed today in C.P. and in view of the fact that there are no vacancies now available, no order can be passed in this application except that the respondents may consider the case of the applicant for regularisation in accordance with the rules as and when the vacancy arises alongwith other candidates.

With the aforesaid observations, this O.A. is disposed of. No costs.



(S.P. Biswas)
Member(A)



(Dr. Jose P. Verghese)
Vice-Chairman(J)

